## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

C.P-234/(ND)/2017

IN TH	IE MA	ATTE	R OF:
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M/s. Arpit Agarwal

.. PETITIONER

Vs.

M/s. Skytech. Construction (P) Limited

RESPONDENT

SECTION:

Under Section 74 (3)

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Arpit Agarwal, Petitioner in person.

For the Respondents

## **ORDER**

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 23.10.2017.

(S.P. Gahlaut)

Bench officer-III

Surjit 25.9.2017